

No.GOB(I) 1/2022

HIGH COURT OF KARNATAKA,  
BENGALURU,  
DATED: 23<sup>RD</sup> MARCH, 2022.

**NOTIFICATION**

**PART - A**

The following transfer and postings of Judicial Officers in the cadre of District Judge, are ordered in the interest of public service, to take effect immediately:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Smt. Vela Damodar Khoday	I Addl. Prl. Judge, Family Court, Mysuru.	Proposed for appointment as Prl. Judge, Family Court, Mysuru. (Vacant Court)
2	Smt. J.P.Archana	IV Addl. District and Sessions Judge, Mandya.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (Vacant Post)
3	Sri. Nagarajappa A.K.	XVIII Addl. City Civil and Sessions Judge, Bengaluru City.	Addl. City Civil and Sessions Judge-FTSC-IV, Bengaluru City. (Special Court for trial of rape cases along with POCSO Act cases) (Newly Created Court- vide G.O. No.LAW 99 LAC 2019, dated 14.10.2019, 27.02.2020 and 3.3.2020)

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
4	Sri. Krishna Prasad Rao K.	V Addl. District and Sessions Judge, Mandya.	IV Addl. District and Sessions Judge, Mandya. (Vice Smt. J.P.Archana – transferred)
5	Sri. Hattikal Prabhu S.	Presiding Officer, II Addl. Labour Court, Bengaluru.	Proposed for appointment as Presiding Officer, Labour Court, Bengaluru. (Vacant Court)

**PART - B**

The following Senior Civil Judges promoted as District Judges under Government Notification No. DPAR 7 SHC 2022 dated 24.02.2022 are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect immediately:

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Charge</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri. Mallari Chidambar Rao Nadagouda	Senior Civil Judge and JMFC., Aland.	V Addl. District and Sessions Judge, Kalaburagi. (Vacant Court)
2	Sri. Kulkarni Narahari @ Prakash Shripad	Prl. Senior Civil Judge and CJM., Ramanagara.	Addl. District and Sessions Judge-FTSC-I, Belagavi. (Special Court for trial of cases filed under POCSO Act) (Newly Created Court – vide G.O.No.LAW 99 LAC 2019, dated 14.10.2019, 27.02.2020 and 3.3.2020)

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
3	Sri. S.Sreedhara	Chief Metropolitan Magistrate, Bengaluru City.	VII Addl. District and Sessions Judge, Bengaluru Rural District. (Vacant Court)
4	Smt. Anitha M.	I Addl. Senior Civil Judge, D.K.Mangaluru.	Services are placed at the disposal of the Government for being appointment as District Judge, OOD, Additional Registrar (Enquiries) Karnataka Lokayuktha M.S.Building, Bengaluru. (Vacant Post)
5	Sri. Veeranna Somashekhar	Senior Civil Judge and CJM., Chikkamagaluru.	XI Addl. District and Sessions Judge, Bengaluru Rural District. (Commercial Court) (Newly Created Court – vide G.O.No.LAW-LCE/5/2020, dated 22.09.2021 and 10.11.2021)
6	Sri. Ramesh Durugappa Ekabote	Senior Civil Judge and JMFC., Nelamangala.	IV Addl. District and Sessions Judge, Bengaluru Rural District, (to sit at Doddaballapura) (Vacant Court)
7	Smt. Vimal R. Nandgaon	Prl. Senior Civil Judge and CJM., Ballari.	Proposed for appointment as Prl. Judge, Family Court, Raichur. (Vacant Court)

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
8	Sri. Madhvesh Daber	Senior Civil Judge and JMFC., Nagamangala.	I Addl. District and Sessions Judge, Vijayapura. (Vacant Court)
9	Sri. Sreenivasa	Presiding Officer, (Spl. Court), Economic Offences, Bengaluru.	I Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
10	Sri. M.Ramesha	Prl. Senior Civil Judge and JMFC., Puttur.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Mysuru. (Vice Smt. Vela Damodar Khoday – transferred)
11	Smt. Kalpana M.S.	Prl. Senior Civil Judge and CJM., Bagalkot.	Services are placed at the disposal of the Government for being appointment as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (Vacant Post)
12	Sri. Shriram Narayan Hegde	Senior Civil Judge, OOD, Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.	District Judge, OOD, Leave Reserve, High Court of Karnataka, Bengaluru. (Vacant Post)
13	Sri. Ravi @ Ravindra Devakareppa Ari	Prl. Senior Civil Judge and JMFC., Hubballi.	Proposed for appointment as Prl. Judge, Family Court, Udupi. (Vacant Court)

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
14	Sri. Prakash Sangappa Helavar	Prl. Senior Civil Judge and JMFC., Srirangapatna.	XIX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
15	Sri. V.Nagaraja	Senior Civil Judge, Gangavathi.	IV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
16	Sri. Balagopala Krishna	Senior Civil Judge and JMFC., Bantwal.	XXII Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
17	Smt. C.G.Vishalakshi	Senior Civil Judge, Chintamani.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayuktha, M.S.Building, Bengaluru. (Vacant Post)
18	Sri. Padma Prasad	Prl. Senior Civil Judge and JMFC., Hosapete.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (Vacant Post)
19	Sri. Siddanna B. Handral	XVI Addl. Chief Metropolitan Magistrate, Bengaluru City.	XVIII Addl. City Civil and Sessions Judge, Bengaluru City. (Vice Sri. Nagarajappa A.K. – transferred)

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<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
20	Sri. A.Eranna	Senior Civil Judge and JMFC., Sindgi.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (Vacant Post)
21	Sri. Prakash V.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	LXX Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
22	Smt. Nirmala K.	Addl. Senior Civil Judge and JMFC., Puttur.	V Addl. District and Sessions Judge, Mandya. (Vice Sri. Krishna Prasad Rao.K. – transferred)
23	Sri. N.Muniraja	Senior Civil Judge and JMFC., Pandavapura.	Proposed for appointment as I Addl. Prl. Judge, Family Court, Tumakuru. (Vacant Court)
24	Sri. T.Govindaiah	XXVII Addl. Chief Metropolitan Magistrate, Bengaluru.	LVI Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
25	Sri. Ganapathi Gurusidda Badami	Senior Civil Judge and CJM., Chamarajanagar.	III Addl. District and Sessions Judge, Kolar. (to sit at K.G.F.) (Vacant Court)

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26	Smt. N.Narasamma	Senior Civil Judge and JMFC., Mudigere.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (Vacant Post)
27	Sri. T.Shrinivasa	Prl. Senior Civil Judge and JMFC., Hunsur.	Proposed for appointment as Presiding Officer, Labour Court, Mysuru. (Vacant Court)
28	Smt. Sujatha. S	Senior Civil Judge and JMFC., Gundlupet.	II Addl. District and Sessions Judge, Kodagu-Madikeri (to sit at Virajpet) (Vacant Court)
29	Sri. Malhar Balakrishna Kulkarni	Addl. Senior Civil Judge, Srirangapatna.	XXXV Addl. City Civil and Sessions Judge, Bengaluru City. (Vacant Court)
30	Sri. Santhosh Kumar Shetty N.	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, U.K.Karwar. <b>(ON REPATRIATION)</b>	Addl. District and Sessions Judge-FTSC-I, Hassan. (Vacant Court)
31	Sri. Ramakanth Chavan	Senior Civil Judge and JMFC., Ron.	V Addl. District and Sessions Judge, Belagavi. (Vacant Court)

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32	Sri. H.Devaraju	Senior Civil Judge and JMFC., Shikaripur.	II Addl. District and Sessions Judge, Kolar. (Vacant Court)
33	Sri. Manjunath	XXVIII Addl. Chief Metropolitan Magistrate, Bengaluru City.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S.Building, Bengaluru. (Vacant Post)
34	Sri. Laxman Ramu Kurane	Prl. Senior Civil Judge and CJM., Haveri.	Proposed for appointment as Presiding Officer, II Addl. Labour Court, Bengaluru. (Vice Sri. Hattikal Prabhu S. – transferred)
35	Sri. Pruthviraj Vernekar	Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, D.K.Mangaluru. <b>(ON REPATRIATION)</b>	Addl. District and Sessions Judge-FTSC-I, D.K.Mangaluru (Vacant Court)

BY ORDER OF THE HIGH COURT,

Sd/-

(T.G.SHIVASHANKARE GOWDA)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.



**Copy forwarded for information and necessary action to:-**

- 1 The Prl. City Civil & Sessions Judge, Bengaluru City, all the Prl. District & Sessions Judges in the State, the Chief Judge, Court of Small Causes, Bengaluru City, the Prl. Judge, Family Court, Bengaluru and the Presiding Officer, Labour Court, Bengaluru, with a direction to circulate this notification to the Officers and courts concerned and make necessary arrangements for relieving the officers concerned.
- 2 The Officers at Sl.No. 1, 2 and 5 of **PART-A** and the Officers at Sl.No. 4, 7, 10, 11, 13, 17, 18, 20, 23, 26, 27, 33 and 34 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts immediately and to assume charge of their new posts only after receipt of necessary appointment orders from the Government.
- 3 The Officers at Sl.No. 30 and 35 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary repatriation orders from the Government and then proceed to take charge of their new posts immediately.
- 4 The Officers at Sl.No. 3 and 4 of **PART-A** and the Officers at Sl.No. 1 to 3, 5, 6, 8, 9, 12, 14 to 16, 19, 21, 22, 24, 25, 28, 29, 31 and 32 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts, immediately.
- 5 The Courts concerned.
- 6 The Accountant General in Karnataka, Bengaluru.
- 7 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 8 All the Private Secretaries to the Hon'ble Judges.
- 9 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Infrastructure and Maintenance)/Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 10 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 11 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 12 The Director, Karnataka Judicial Academy, Bengaluru.

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- 13 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 14 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 15 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 16 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 17 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
- 19 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 20 The Prl. Secretary to Government of Karnataka, Labour Department, Vikasa Soudha, Bengaluru.
- 21 The Prl. Secretary to Government of Karnataka, Revenue Department, M.S.Building, Bengaluru.
- 22 The Registrar, Karnataka Lokayuktha, Bengaluru.
- 23 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 24 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 25 The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 26 Spare copies.

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